## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **11.02.2025** (TUESDAY)
CHENNAI BENCH **(HYBRID MODE) 02:00 PM** 

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

## For Judgment

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for Respondents
1.	Comp App (AT) (CH) No. 14/2025 For Stay IA No. 181/2025	BS Ramgopal Vs Quad Tooling Technologies Pvt. Ltd. & 2 Ors.	Mr. BV Ramesh, PCS	

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

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